

NOTIFICATION No. 98 / 2013

Ms.S.Gomathijeyam, formerly Principal Sub Judge, Tirunelveli, now under compulsory wait, who has been appointed on transfer as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tirunelveli, Tirunelveli on deputation basis in G.O.(D) No.259, Municipal Administration and Water Supply (MC5) Department, dated 16.05.2013, is posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tirunelveli, Tirunelveli in the existing vacancy.

Thiru K.Seetharaman, formerly Sub Judge, Kallakurichi, now under compulsory wait, who has been appointed on transfer as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Salem, Salem on deputation basis in G.O.(D) No.259, Municipal Administration and Water Supply (MC5) Department, dated 16.05.2013, is posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Salem, Salem in the existing vacancy.

Ms.G.Kalavathi, formerly Secretary, District Legal Services Authority, Salem, now under compulsory wait, who has been appointed on transfer as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Coimbatore, Coimbatore on deputation basis in G.O.(D) No.259, Municipal Administration and Water Supply (MC5) Department, dated 16.05.2013, is posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Coimbatore, Coimbatore in the existing vacancy.

Thiru S.Sivakadatcham, formerly IV Judge, Court of Small Causes, Chennai, now under compulsory wait, who has been appointed on transfer as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Vellore, Vellore on deputation basis in G.O.(D) No.259, Municipal Administration and Water Supply (MC5) Department, dated 16.05.2013, is posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Vellore, Vellore in the existing vacancy.